

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 07 OF 2019
&
IA NOS. 25, 26 & 27 OF 2019

Dated : 13th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Uflex Limited	 Appellant(s)
	Versus	
Uttar Pradesh Electricity Regulatory commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Arun Kumar Sinha Mr. Sumit Sinha
Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Sachin Dubey for R-1 Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2 & 3

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **28.08.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/kt